

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

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Archana yadav

Shivani chawla

[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]

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Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 47- M/s Madni Textile Mills Pvt Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 21.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 47, M/S MADNI TEXTILE MILLS
PVT. LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Madni Textile Mills Pvt Ltd., Respondent No. 47, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 47 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

4.1. That the Answering Respondent submits that an inspection was conducted on 13.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance on certain grounds, including allegation primarily pertain to lower effluent generation compared to freshwater consumption, alleged dilution of effluent with freshwater, and non-compliance concerning pH and TDS levels in discharged effluent.

4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show

Cause Notice and the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the allegation regarding effluent generation being approximately 38% of freshwater consumption rather than the assumed 85% is categorically denied. It is submitted that the apparent discrepancy arises due to water retention within fabric processing, evaporation losses, and steam generation. The Answering Respondent maintains accurate water consumption and effluent discharge logbooks, duly maintained and available for inspection. Thus, the allegation of improper record maintenance or bypassing untreated effluent is entirely baseless.
- 4.4. That concerning the alleged pH level non-compliance (recorded as pH 2), it is submitted that this reported anomaly is inconsistent with operational records. The Answering Respondent maintains an efficient and robust neutralization process within its effluent treatment, ensuring discharged effluent consistently meets the prescribed pH norms of 6.0-9.0. Independent third-party laboratory analyses regularly confirm compliance with the pH standards, and the observed discrepancy is an isolated, erroneous measurement.
- 4.5. That regarding the reported Total Dissolved Solids (TDS) level of 3568 mg/l against the prescribed limit of 2100 mg/l, the Answering Respondent submits that such readings can occasionally result from localized sampling variations. Immediate corrective actions were undertaken post-inspection, optimizing chemical dosing and enhancing monitoring protocols. Independent lab reports substantiate

that the TDS levels consistently adhere to permissible limits, nullifying the reported anomaly in the Joint Committee Report.

- 4.6. That the allegation of high pollution parameter reduction implying dilution with freshwater at different treatment stages is strongly refuted. The Answering Respondent categorically states that no dilution infrastructure or mechanism exists within the facility. The substantial reduction in BOD and COD levels is solely attributable to the effectiveness of the Primary Effluent Treatment Plant (PETP), comprising multi-stage filtration, chemical dosing, activated carbon filtration, and tube settlers. This efficient treatment, rather than dilution, ensures compliance.
- 4.7. That the Answering Respondent denies any improper practice concerning chlorination using HCl and lime. It is submitted that these chemicals are utilized strictly within the prescribed permissible limits for neutralization and disinfection purposes, and their application is standard and widely accepted industrial practice.
- 4.8. That the allegations and observations made in the Joint Committee Report are primarily speculative, based on assumptions rather than empirical evidence. The inspection itself did not identify any physical arrangement or bypass mechanism for dilution or unauthorized discharge, thus demonstrating that the Report's conclusions are unjustified and unfounded.
- 4.9. That the Answering Respondent consistently complies with environmental regulations, holding valid Consent to Operate (CTO) issued by HSPCB valid until 30.09.2026, alongside valid hazardous

waste management authorization. The unit undergoes regular inspections by the Central Pollution Control Board (CPCB), which have consistently confirmed full compliance with environmental norms, further undermining the allegations in the Joint Committee Report.

- 4.10. That the Answering Respondent highlights the socio-economic implications of any adverse action, including potential disruption of numerous direct and indirect employment opportunities, adversely impacting livelihoods dependent on the facility.
- 4.11. In view of the above submissions, the Answering Respondent respectfully prays that this Hon'ble Tribunal reconsider the findings of the Joint Committee Report, recognize the diligent compliance measures implemented, and provide an opportunity for independent re-inspection to verify compliance status. Further, it is requested that no punitive actions or environmental compensation be imposed based on speculative allegations without concrete and definitive evidence.
- 4.12. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 47- M/s Madni Textile Mills Pvt Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 21.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, Abdul Hannan S/o Saifulla, aged about 59 years R/o House No. 4928 A-1, Kaushik Puri, East Delhi Old Seelampur, Gandhi Nagar, East Delhi-110031, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No.47, M/s Madni Textile Mills Pvt. Ltd., having its office at Plot No. 387 & 388 Phase -1 Barhi Ind. Estate, Gannaur, Sonipat, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.



3. I say that the documents / annexure produced along with the reply are true copies of its originals.

For Madni Textile Mills Pvt. Ltd.

Arun Kumar
Director
DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Delhi on this 19th day of Feb., 2025.

For Madni Textile Mills Pvt. Ltd.

Arun Kumar
Director
DEPONENT



ATTESTED
Ru
NOTARY PUBLIC
DELHI INDIA
20 FEB 2025



HARYANA STATE POLLUTION CONTROL BOARD
Plot No. 1, Sector-15, Part-II, Sonapat
Ph. - 0130-2236119, E-mail ID: - hsechrsr@gmail.com



No HSPCB/SR/2025/ **2725**

Dated: **2/1/25**

To
M/s Madni Textile Mills Pvt. Ltd.
Plot No 387 388 PHASE 1 HSIIDC BARHI,
District Gannaur, Sonapat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 13.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No 822/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hobbie NGT, New Delhi and the unit is involved in process of pre-treatment and dyeing having CTO valid upto 30.09.2026.

Whereas during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit -

1. Effluent generation should be approx. 85% of fresh water consumption, however in this case effluent generation is 38% of fresh water consumptions, which indicates that fresh water consumption/effluent generation/effluent discharge logbook is not properly/correctly maintained or unit is bypassing untreated effluent.
2. Effluent characteristics as per analysis report is as below -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	6	2	6.0-9.0	<ul style="list-style-type: none"> • Non-compliance w.r.t pH & TDS • BOD removal-93.77%, COD removal-74.12% which is not possible with existing scheme and indicates dilution with freshwater at PETP <p style="text-align: center;">Non-Complying (Discharge norms & Dilution)</p>
BOD (mg/l)	610	38	500	
COD (mg/l)	947	245	1400	
TSS (mg/l)	110	24	1500	
TDS (mg/l)	1752	3568	2100	

3. Unit does chlorination by adding HCl and Lime before discharging the wastewater to public sewer
4. High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages
Also, high TDS is also observed at PETP outlet

5. Further, unit is non-complying w.r.t pH (2 against 6.0-9.0) and TDS (3568 mg/l against 2100 mg/l)

Recommendation of the Team:-

1. Unit shall dismantle the provision of dilution.

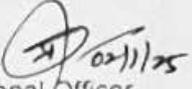
Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:


Regional Officer,
Sonepat Region

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please

Regional Officer,
Sonepat Region

2918 MADNI TEXTILE MILLS PVT LTD.

Mob: 9899998908
9899566678

11

Factory Add: Plot No. 387 & 388, Phase-I, Barhi Indl. Area, Sonipat, Haryana
H.O.: 4928/A1, Main Road, Seelampur, Delhi - 110031

Ref. No.....

Date 4/2/25.....

To
The Regional Officer
Haryana State Pollution Control Board (HSPCB)
Sector-15, Sonipat, Haryana

SUBJECT: REPLY TO SHOW CAUSE NOTICE

**REFERENCE: HSPCB LETTER NO. HSPCB/SR/2025/2725 DATED 02.01.2025,
RECEIVED ON 16.01.2025**

Respected Sir,

This is in reference to the Show Cause Notice dated 02.01.2025, issued under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981. The notice alleges non-compliance regarding effluent generation, effluent characteristics, water dilution, and chlorination practices. We hereby submit our detailed point-wise reply for your kind consideration.

1. BACKGROUND OF THE COMPANY

M/s Madni Textile Mills Pvt. Ltd. is a responsible and reputed industrial unit engaged in pre-treatment and dyeing processes. Our facility operates with a valid Consent to Operate (CTO) granted by HSPCB, which remains valid until 30/09/2026. We are fully committed to sustainability, environmental protection, and compliance with all applicable pollution control norms. Our Effluent Treatment Plant (ETP) is well-maintained and functions in accordance with prescribed standards.

2. REPLY TO ALLEGATIONS IN THE SHOW CAUSE NOTICE

- A. Effluent generation should be approx. 85% of fresh water consumption; however, in this case, effluent generation is 38% of fresh water consumption.**

Response:

*Received
Sumay
07/02/25*

HARYANA STATE POLLUTION
CONTROL BOARD
Plot-1, Sector-15, Part-II
SONEPAT-131001(HR.)

For Madni Textile Mills Pvt. Ltd.

Atamner

1. The alleged lower effluent generation percentage is due to water retention within the fabric during processing, evaporation losses, and steam generation.
 2. A significant portion of water is consumed in washing, dye fixation, and drying, which does not directly translate into effluent discharge.
 3. Our water balance sheet and logbooks (ANNEXURE-1) demonstrate the actual water consumption and effluent generation, which align with industry standards.
 4. We maintain logbooks for water intake and effluent discharge, and these records are available for inspection (ANNEXURE-2).
- B. The unit is non-compliant with respect to pH (2 against the prescribed range of 6.0-9.0) and TDS (3568 mg/l against the prescribed limit of 2100 mg/l).**

Response:

1. The alleged pH level of 2 is an anomaly, as our effluent treatment process includes proper pH correction through neutralization before discharge. Our logbooks and inline monitoring system (ANNEXURE-3) consistently show pH levels maintained within the prescribed limits.
 2. The increased TDS levels observed in the inspection report may have resulted from localized sampling variations or an isolated operational fluctuation.
 3. We have already taken corrective actions by optimizing our chemical dosing and ensuring additional monitoring to maintain stable pH and TDS levels.
 4. Our latest independent laboratory reports (ANNEXURE-4) confirm that both pH and TDS levels are within permissible discharge norms.
- C. High reduction in pollution parameters suggests dilution with freshwater at different stages.**

Response:

1. Our unit does not have any provision for dilution with freshwater. No such arrangement was identified during inspection.
 2. The reduction in pollution parameters is due to our efficient wastewater treatment technology, which includes multi-stage filtration, oxidation, and activated sludge processing.
 3. Our effluent discharge and water consumption logs (ANNEXURE-5) confirm that no dilution is occurring.
- D. The unit is using HCl and lime for chlorination before discharging wastewater to the public sewer.**

Response:

1. The use of HCl and lime is a common and approved practice for pH adjustment and disinfection of wastewater. Their usage in our plant is within prescribed limits which can be verified from our plant.
2. This process ensures that the discharged effluent does not contain harmful microbial contaminants.
3. The treated effluent meets all prescribed discharge norms.

3. OBJECTIONS TO THE SHOW CAUSE NOTICE**3.1 Lack of Evidence Supporting Allegations**

The Notice is based on an **assumption of non-compliance** rather than tangible evidence. The inspection team found no provision for dilution, and no scientific justification has been provided for the alleged non-compliance.

3.2 Procedural Lapses in Issuing the Notice

- o **Section 27 of the Water Act, 1974** states that Consent to Operate (CTO) cannot be granted to non-compliant units. Since our CTO was renewed on 14/08/2021, the allegations of non-compliance appear inconsistent with our approved status.
- o The Notice was issued in **January 2025**, months after the inspection in **August 2024**, making the timing of its issuance questionable.
- o No opportunity has been given to us to conduct an independent verification before raising allegations, violating principles of natural justice.

3.3 No procedure or facility to discharge untreated wastewater or dilution was found by the inspection team on their visit.

- o At the outset, we strongly object to the allegations made in the Show Cause Notice, as they are based on mere assumptions rather than actual findings. Our unit does not have any procedure or facility to discharge untreated wastewater at any location other than the designated HSIIDC line. The entire effluent generated from our Primary Effluent Treatment Plant (PETP) is directly discharged into the HSIIDC line in a **controlled and compliant manner**, ruling out any possibility of dilution.
- o During the inspection conducted by the Joint Team, no arrangement, provision, or evidence of dilution or unauthorized discharge of untreated effluent was found at our premises. This clearly indicates that the **allegations in the notice are speculative and not backed by any concrete**

For Madni Textile Mills Pvt. Ltd.

Asim

findings. In the absence of any factual basis, no action—let alone the closure of our unit—should be taken solely on the basis of assumptions.

3.4 Water Consumption Data does not reflect usage of freshwater for dilution:

- o Upon reviewing our logbooks and recorded water consumption data, it is evident that our unit has consistently operated within the prescribed freshwater consumption limits. We respectfully submit that the allegation of dilution appears to be based on an assumption that extra freshwater was added to the effluent.
- o However, since our total freshwater usage remains well within the approved limits, the possibility of dilution simply does not arise. Dilution, by its nature, requires an excess influx of fresh water, which is not reflected in our records. We sincerely believe that our Effluent Treatment Plant (ETP) is functioning effectively, ensuring compliance through efficient treatment processes rather than any form of dilution.
- o In light of this, we request a reconsideration of this observation, as it may not accurately reflect our operational reality.

Comment [SB1]: Do we discharge our effluent in HSIIDC Line?

3.5 Annual inspections by the Central Pollution Control Board (CPCB)

- o Furthermore, our unit undergoes annual inspections by the CPCB, in which we have consistently been found compliant with all environmental norms. These inspections reaffirm that our ETP functions efficiently, effluent discharge remains within permissible limits, and no dilution of effluent with freshwater occurs. The past records of these inspections further validate our adherence to pollution control measures and negate the allegations raised in the show cause notice.

4. COMPLIANCE WITH HSPCB RECOMMENDATIONS

Without prejudice to the above and to our rights and legal remedies available under the law, we have ensured full compliance with the recommendations issued by the Board. Since there is no provision for dilution at our unit, the recommendation already stands complied.

5. IMPACT ON EMPLOYMENT AND INDUSTRY

1. Our unit provides direct and indirect employment to numerous workers and vendors.
2. Any abrupt closure will severely impact livelihoods and economic stability in the region.
3. We request that socio-economic implications be considered while evaluating this matter.

For Medni Textile Mills Pvt. Ltd.

A. Manoj

In light of the above, we request the following:

- a. **Withdrawal of the Show Cause Notice**, as the allegations are based on incorrect assumptions.
- b. **Reconsideration of compliance measures**, including water balance calculations.
- c. **Re-inspection opportunity** to verify our updated compliance status.
- d. **Exemption from Environmental Compensation**, as our compliance data does not warrant any penalty.

We reiterate our commitment to environmental protection and regulatory compliance and look forward to a fair resolution of the matter.

Thanking you.

For M/s Madni Textile Mills Pvt. Ltd.

For Madni Textile Mills Pvt. Ltd

Director

Atam maly
Director

MADNI TEXTILE MILL PVT. LTD
Plot No. 387 & 388 Phase-1, Barhi. Ind. Area Sonipat

Sr.No.	Month	Borewell Details in KLD		Monthly Consumption From Borewell	Average Per Day Water Consumption inc. boiler	Average Per day Water in Boiler	Average Per day water used in Production	Average Per day T.E discharge	Average Production Per day (Kg)	Water used per Mtr of Production Kg
		Reading From	Reading to							
1	Jun-24	59357	60848	1491	67.77	28	39.77	22.41	2598.00	15.31
2	Jul-24	60848	62111	1263	66.47	24	42.47	28.68	2856.00	14.87
3	Aug-24	62111	63414	1303	68.58	26	42.58	31.11	2730.00	15.60
4	Sep-24	63414	64305	891	42.43	22	20.43	30.57	1327.00	15.39
5	Oct-24	64305	65118	813	45.17	22	23.17	22.22	1524.00	15.20
6	Nov-24	65118	65972	854	40.67	18	22.67	15.38	1505.00	15.06
7	Dec-24	65972	66952	980	40.83	20	20.83	18.67	1395.00	14.93

M. Madni Textile Mills Pvt. Ltd.
Annexure
 Director

LOG BOOK OF BOREWELL

Name & Address of Unit:-MADNI TETILE MILLS PVT LTD. PLOT NO. 387 & 388 PHASE 1 BARI IND.
SONIPAT HARYANA. Month:- DEC.-2024

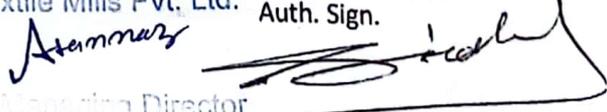
Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
02.12.24	65972.119	66021.983	49	S
03.12.24	66021.983	66055.745	34	S
04.12.24	66055.745	66096.167	41	S
05.12.24	66096.167	66135.190	39	S
06.12.24	66135.190	66178.475	43	S
07.12.24	66178.475	66225.416	47	S
08.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
09.12.24	66225.416	66260.190	35	S
10.12.24	66260.190	66286.571	26	S
11.12.24	66286.571	66318.619	32	S
12.12.24	66318.619	66362.578	44	S
13.12.24	66362.578	66402.777	40	S
14.12.24	66402.777	66437.396	35	S
15.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
16.12.24	66437.396	66483.111	46	S
17.12.24	66483.111	66527.987	44	S
18.12.24	66527.987	66573.198	46	S
19.12.24	66573.198	66608.497	35	S
20.12.24	66608.497	66646.601	38	S
21.12.24	66646.601	66686.678	40	S
22.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
23.12.24	66686.678	66737.657	51	S
24.12.24	66737.657	66779.711	42	S
25.12.24	66779.711	66825.878	46	S
26.12.24	66825.878	66869.971	44	S
27.12.24	NO WORKING			
28.12.24	NO WORKING			
29.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
30.12.24	66869.971	66917.196	48	S
31.12.24	66917.196	66952.877	35	S

Place : Barhi Ind. Area Sonipat

BOREWELL OPERATOR

For Madni Textile Mills Pvt. Ltd.

Auth. Sign.


 Managing Director

LOG BOOK OF BOREWELL

Name & Address of Unit:-MADNI TETILE MILLS PVT LTD. PLOT NO. 387 & 388 PHASE 1 BARI IND.
SONIPAT HARYANA. Month:- NOV.-2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01.11.24	DIWALI		DIWALI	
02.11.24	DIWALI		DIWALI	
03.11.24	SUNDAY		SUNDAY	
04.11.24	65118.614	65166.120	48	J
05.11.24	65116.120	65217.617	51	J
06.11.24	65217.617	65266.190	49	J
07.11.24	65266.190	65314.745	48	J
08.11.24	65314.745	65369.389	55	J
09.11.24	65369.389	65413.574	44	J
10.11.24	SUNDAY		SUNDAY	
11.11.24	65413.574	65450.167	37	J
12.11.24	65450.167	65490.674	40	J
13.11.24	65490.674	65526.292	36	J
14.11.24	65526.292	65571.791	45	J
15.11.24	65571.791	65611.121	40	J
16.11.24	65611.121	65645.159	34	J
17.11.24	SUNDAY		SUNDAY	
18.11.24	65645.159	65677.711	32	J
19.11.24	65677.711	65711.951	34	J
20.11.24	65711.951	65741.474	30	J
21.11.24	65741.474	65770.219	29	J
22.11.24	65770.219	65809.474	39	J
23.11.24	NO WORKING		NO WORKING	
24.11.24	SUNDAY		SUNDAY	
25.11.24	NO WORKING		NO WORKING	
26.11.24	NO WORKING		NO WORKING	
27.11.24	65809.474	65843.421	34	J
28.11.24	65843.421	65879.179	36	J
29.11.24	65879.179	65927.941	48	J
30.11.24	65927.941	65972.119	45	J

Place : Barhi Ind. Area Sonipat

BOREWELL OPERATOR

For Madni Textile Mills Pvt. Ltd.
 Auth. Sign.
Arun Kumar
 Managing Director

LOG BOOK OF BOREWELL

Name & Address of Unit:- MADNI TETILE MILLS PVT LTD. PLOT NO. 387 & 388 PHASE 1 BARI IND.
SONIPAT HARYANA. Month:- OCT.-2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01.10.24	NO WORKING		NO WORKING	—
02.10.24	GANDHI JAYANTI		—	—
03.10.24	NO WORKING		—	—
04.10.24	NO WORKING		—	—
05.10.24	ELECTION DAY		ELECTION DAY.	—
06.10.24	SUNDAY		SUNDAY	—
07.10.24	64305.568	64349.416	44	—
08.10.24	64349.416	64405.920	56	—
09.10.24	64405.920	64446.261	41	—
10.10.24	64446.261	64493.219	47	—
11.10.24	64493.219	64534.515	41	—
12.10.24	DUSHARA		DUSHARA	—
13.10.24	SUNDAY		SUNDAY	—
14.10.24	64534.515	64586.609	52	—
15.10.24	64586.609	64627.190	41	—
16.10.24	64627.190	64673.560	46	—
17.10.24	64673.560	64713.112	40	—
18.10.24	NO WORKING		—	—
19.10.24	NO WORKING		—	—
20.10.24	SUNDAY		SUNDAY	—
21.10.24	64713.112	64768.615	55	—
22.10.24	64768.615	64808.140	40	—
23.10.24	64808.140	64850.171	42	—
24.10.24	64850.171	64890.149	40	—
25.10.24	64890.149	64922.567	32	—
26.10.24	64922.567	64976.912	54	—
27.10.24	SUNDAY		SUNDAY	—
28.10.24	64976.912	65021.611	45	—
29.10.24	65021.611	65071.128	50	—
30.10.24	65071.128	65118.614	47	—
31.10.24	DIVALI		DIVALI	—

Place : Barhi Ind. Area Sonipat

BOREWELL OPERATOR for Madni Textile Mills Pvt. Ltd.

Auth. Sign.

Arum over

Managing Director

[Signature]

LOG BOOK OF BOREWELL

Name & Address of Unit:-**MADNI TETILE MILLS PVT LTD. PLOT NO. 387 & 388 PHASE 1 BARI IND.**
SONIPAT HARYANA. Month:- SEP.-2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01.09.24	SUNDAY			
02.09.24	63414.180	63459.085	45	<i>[Signature]</i>
03.09.24	63459.080	63508.450	49	<i>[Signature]</i>
04.09.24	NO WORKING			
05.09.24	NO WORKING			
06.09.24	63508.450	63567.910	59	<i>[Signature]</i>
07.09.24	63567.910	63613.460	46	
08.09.24	SUNDAY			
09.09.24	63613.460	63661.190	48	<i>[Signature]</i>
10.09.24	63661.190	63700.540	39	<i>[Signature]</i>
11.09.24	63700.540	63745.810	45	<i>[Signature]</i>
12.09.24	63745.810	63794.411	49	<i>[Signature]</i>
13.09.24	63794.411	63829.620	35	<i>[Signature]</i>
14.09.24	63829.620	63875.197	46	<i>[Signature]</i>
15.09.24	SUNDAY			
16.09.24	63875.197	63916.019	41	<i>[Signature]</i>
17.09.24	63916.019	63968.456	52	<i>[Signature]</i>
18.09.24	63968.456	63998.513	30	<i>[Signature]</i>
19.09.24	NO WORKING			
20.09.24	63998.513	64026.179	28	<i>[Signature]</i>
21.09.24	64026.179	64071.017	45	<i>[Signature]</i>
22.09.24	SUNDAY			
23.09.24	64071.017	64125.650	54	<i>[Signature]</i>
24.09.24	64125.650	64160.731	35	<i>[Signature]</i>
25.09.24	64160.731	64203.565	43	<i>[Signature]</i>
26.09.24	64203.565	64227.363	24	<i>[Signature]</i>
27.09.24	64227.363	64281.109	54	<i>[Signature]</i>
28.09.24	64281.109	64305.568	24	<i>[Signature]</i>
29.09.24	SUNDAY NO WORKING			
30.09.24	NO WORKING			

Place : Barhi Ind. Area Sonipat

BOREWELL OPERATOR

For Madni Textile Mills Pvt. Ltd.

Auth. Sign. *[Signature]*
 Managing Director

LOG BOOK OF BOREWELL

Name & Address of Unit:- MADNI TETILE MILLS PVT LTD. PLOT NO. 387 & 388 PHASE 1 BARI IND.
SONIPAT HARYANA. Month:- AUG.-2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01.08.24	62111.710	62181.260	70	S
02.08.24	62181.260	62245.870	64	S
03.08.24	62245.870	62316.750	71	S
04.08.24	SUNDAY		SUNDAY	
05.08.24	62316.750	62386.180	70	S
06.08.24	62386.180	62456.780	70	S
07.08.24	62456.780	62518.620	62	S
08.08.24	NO WORKING		NO WORKING	
09.08.24	62518.620	62591.730	73	S
10.08.24	62591.730	62661.723	70	S
11.08.24	SUNDAY		SUNDAY	
12.08.24	62661.723	62726.699	65	S
13.08.24	62726.699	62796.260	70	S
14.08.24	62796.260	62870.870	74	S
15.08.24	INDEPENDENCE DAY			
16.08.24	NO WORKING			
17.08.24	NO WORKING			
18.08.24	SUNDAY		SUNDAY	
19.08.24	RAKSH BANDHAN		RAKSH BANDHAN	
20.08.24	62870.870	62940.801	70	S
21.08.24	62940.801	63004.370	64	S
22.08.24	63004.370	63072.710	68	S
23.08.24	63072.710	63142.260	70	S
24.08.24	63142.260	63210.780	68	S
25.08.24	SUNDAY		SUNDAY	
26.08.24	JANMASTMI		JANMASTMI	
27.08.24	63210.780	63282.570	72	S
28.08.24	63282.570	63346.620	64	S
29.08.24	63346.620	63414.180	68	S
30.08.24	NO WORKING			
31.08.24	NO WORKING			

Place : Barhi Ind. Area Sonipat

BOREWELL OPERATOR

Auth. Sign.

For Madni Textile Mills Pvt. Ltd.

Atamuz
 Managing Director

LOG BOOK OF BOREWELL

Name & Address of Unit:- MADNI TETILE MILLS PVT LTD. PLOT NO. 387 & 388 PHASE 1 BARI IND.
SONIPAT HARYANA. Month:- JULY-2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01.07.24	60848.410	60912.210	64	S
02.07.24	60912.210	60984.110	72	S
03.07.24	60984.110	61054.710	70	S
04.07.24	61054.710	61112.270	58	S
05.07.24	61112.270	61172.950	60	S
06.07.24	61172.950	61242.450	70	S
07.07.24	SUNDAY		SUNDAY	
08.07.24	NO WORKING		NO WORKING	
09.07.24	NO WORKING		NO WORKING	
10.07.24	61242.450	61304.260	62	S
11.07.24	61304.260	61375.110	71	S
12.07.24	61375.110	61444.415	69	S
13.07.24	61444.415	61514.190	70	S
14.07.24	SUNDAY		SUNDAY	
15.07.24	61514.190	61570.670	56	S
16.07.24	61570.670	61640.720	70	S
17.07.24	NO WORKING DUE TO Electric flat			
18.07.24	NO WORKING DUE TO Electric flat			
19.07.24	NO WORKING DUE TO Electric flat			
20.07.24	NO WORKING DUE TO Electric flat			
21.07.24	SUNDAY		SUNDAY	
22.07.24	NO WORKING DUE TO E.F.			
23.07.24	NO WORKING DUE TO E.F.			
24.07.24	61640.720	61714.590	74	S
25.07.24	61714.590	61785.760	71	S
26.07.24	61785.760	61847.540	62	S
27.07.24	61847.540	61917.760	70	S
28.07.24	SUNDAY		SUNDAY	
29.07.24	61917.760	61985.690	68	S
30.07.24	61985.690	62055.950	70	S
31.07.24	62055.950	62111.710	56	S

Place : Barhi Ind. Area Sonipat

BOREWELL OPERATOR

For Madni Textile Mills Pvt. Ltd.

Amrinder

Auth. Sign.

[Signature]

Auth. Sign.

LOG BOOK OF BOREWELL

Name & Address of Unit:-MADNI TETILE MILLS PVT LTD, PLOT NO. 387 & 388 PHASE 1 BARI IND.

SONIPAT HARYANA, Month:- JUNE.-2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
01.06.24	59357-210	59427-190	70	[Signature]
02.06.24	SUNDAY		SUNDAY	
03.06.24	59427-190	59495.620	68.	[Signature]
04.06.24	59495-620	59575.410	80	[Signature]
05.06.24	59575-410	59650.390	75	[Signature]
06.06.24	59650-390	59718-260	68	[Signature]
07.06.24	59718-260	59788.900	70	[Signature]
08.06.24	59788.900	59848-370	60	[Signature]
09.06.24	SUNDAY		SUNDAY	
10.06.24	59848-370	59910.110	62	[Signature]
11.06.24	59910.110	59980.570	70	[Signature]
12.06.24	59980.570	60045.260	65	[Signature]
13.06.24	60045.260	60116.590	71	[Signature]
14.06.24	60116.590	60185.810	69	[Signature]
15.06.24	60185-810	60257.750	72	[Signature]
16.06.24	SUNDAY		SUNDAY	
17.06.24	2D-UL-FIDA			
18.06.24	NO WORKING			
19.06.24	NO WORKING			
20.06.24	60257.750	60327.980	70	[Signature]
21.06.24	60327.980	60389.620	62	[Signature]
22.06.24	60389.620	60454.140	65	[Signature]
23.06.24	SUNDAY		SUNDAY	
24.06.24	60454.140	60524.910	70	[Signature]
25.06.24	60524.910	60588.610	64	[Signature]
26.06.24	60588.610	60660.950	72	[Signature]
27.06.24	60660.950	60730.170	70	[Signature]
28.06.24	60730.170	60788.750	58	[Signature]
29.06.24	60788.750	60848.410	60.	[Signature]
30.06.24	SUNDAY		SUNDAY	

Place : Barhi Ind. Area Sonipat

BOREWELL OPERATOR *Madni Textile Mills Pvt. Ltd.* Auth. Sign.
[Signature]
 Managing Director Auth. Sign.

LOG BOOK OF EFFLUENT TREATMENT PLANT

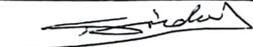
Name & Address of Unit MADNI TEXTILE MILLS PVT LTD., PLOT NO. 387 & 388 PHASE -1 BARHI IND. AREA SONIPAT HARYANA. Month: DEC. 2024

Date	Flow Meter Reading (KL)			ph Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Lime	Ferrous	Poly-electrolyte	Initial	Final	Consumption		
01.12.24	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY
02.12.24	20114.114	20128.212	14	8.1	50kg	40kg	300gm	2521	2538	17	50kg	S
03.12.24	20128.212	20144.119	16	7.9	60kg	50kg	200gm	2538	2558	20	50kg	S
04.12.24	20144.119	20166.711	22	7.0	50kg	60kg	300gm	2558	2582	24	60kg	S
05.12.24	20166.711	20184.180	18	7.4	40kg	50kg	200gm	2582	2596	14	50kg	S
06.12.24	20184.180	20200.212	16	7.3	50kg	60kg	300gm	2596	2615	19	60kg	S
07.12.24	20200.212	20220.210	20	7.1	50kg	60kg	300gm	2615	2639	24	50kg	S
08.12.24	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY
09.12.24	20220.810	20234.117	14	7.0	50kg	60kg	300gm	2639	2659	20	60kg	S
10.12.24	20234.117	20250.010	16	7.1	60kg	50kg	200gm	2659	2671	18	50kg	S
11.12.24	20250.010	20270.761	20	8.0	60kg	70kg	300gm	2671	2701	24	60kg	S
12.12.24	20270.761	20292.117	22	7.9	60kg	50kg	200gm	2701	2721	20	50kg	S
13.12.24	20292.117	20318.711	26	7.9	50kg	40kg	200gm	2721	2738	17	60kg	S
14.12.24	20318.711	20338.210	20	7.0	60kg	50kg	300gm	2738	2752	14	50kg	S
15.12.24	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY
16.12.24	20338.210	20362.420	24	7.3	60kg	50kg	300gm	2752	2778	26	60kg	S
17.12.24	20362.420	20380.189	18	7.2	50kg	50kg	200gm	2778	2798	20	50kg	S
18.12.24	20380.189	20404.564	24	7.0	60kg	50kg	300gm	2798	2817	19	60kg	S
19.12.24	20404.564	20430.391	26	7.9	60kg	50kg	200gm	2817	2836	19	60kg	S

Annexure

20.12.24	20430.891	20450.211	20	7-1	40kg	50kg	200gm	2836	2852	16	50kg	3
21.12.24	20450.211	2048.119	18	8-1	40kg	50kg	200gm	2852	2862	10	60kg	3
22.12.24	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY
23.12.24	20468.119	20484.719	16	8-0	50kg	60kg	200gm	2862	2876	14	50kg	3
24.12.24	20484.719	20499.634	15	7-6	60kg	50kg	200gm	2876	2894	18	40kg	3
25.12.24	20499.634	20515.101	16	7-6	40kg	50kg	200gm	2894	2904	10	50kg	3
26.12.24	20515.101	20527.277	12	7-1	40kg	50kg	200gm	2904	2913	9	50kg	3
27.12.24	NO WORKING											
28.12.24	NO WORKING											
29.12.24	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY	SUNDAY
30.12.24	20527.277	20547.111	20	8-3	40kg	50kg	200gm	2913	2930	17	50kg	3
31.12.24	20547.111	20562.219	15	8-1	40kg	50kg	200gm	2930	2946	16	40kg	3

Place : Barhi Ind. Area Sonipat


ETP OPERATOR
Auth. Sign.

For Madani Textile Mills Pvt. Ltd.


Director

LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit MADNI TEXTILE MILLS PVT LTD., PLOT NO. 387 & 388 PHASE -1 BARHI IND. AREA SONIPAT HARYANA. Month: NOV. 2024

Date	Flow Meter Reading (KL)			ph Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Lime	Ferrous	Poly-electrolyte	Initial	Final	Consumption		
01.11.24	DIWAS											
02.11.24	DIWAS											
03.11.24	SUNDAY											
04.11.24	19791.970	19815.215	24	7.0	60kg	70kg	200gm.	2143	2175	32	70kg	2
05.11.24	19815.215	19837.410	22	8.1	70kg	60kg	300gm.	2175	2203	28	60kg	2
06.11.24	19837.410	19851.110	14	7.0	70kg	50kg	200gm.	2203	2221	18	70kg	2
07.11.24	19851.110	19868.416	17	7.7	40kg	50kg	200gm.	2221	2241	20	30kg	2
08.11.24	19868.416	19880.510	12	8.1	50kg	40kg	200gm.	2241	2255	14	50kg	2
09.11.24	19880.510	19890.110	10	7.9	50kg	40kg	200gm.	2255	2267	12	40kg	2
10.11.24	SUNDAY											
11.11.24	19890.110	19904.116	14	7.0	60kg	60kg	200gm.	2267	2281	14	50kg	2
12.11.24	19904.116	19920.210	16	8.1	70kg	50kg	300gm.	2281	2299	18	60kg	2
13.11.24	19920.210	19942.151	22	7.9	50kg	60kg	200gm.	2299	2319	20	50kg	2
14.11.24	19942.151	19956.610	14	8.0	50kg	40kg	200gm.	2319	2331	12	60kg	2
15.11.24	19956.610	19972.119	16	7.1	60kg	50kg	200gm.	2331	2348	17	50kg	2
16.11.24	19972.119	19989.710	17	7.9	50kg	50kg	200gm.	2348	2367	19	60kg	2
17.11.24	SUNDAY											
18.11.24	19989.710	20011.115	22	8.0	50kg	60kg	300gm.	2367	2389	22	50kg	2
19.11.24	20011.115	20025.112	14	7.9	50kg	40kg	200gm.	2389	2403	14	60kg	2

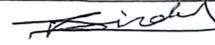
For Madni Textile Mills Pvt. Ltd.

Atam

Plant Director

20.11.24	20025.112	20033.80	8	7-1	50kg	60kg	200gm.	2403	2413	10	50kg	♂
21.11.24	20023.81	20043.17	10	7-9	50kg	60kg	300gm.	2413	2427	14	60kg	♂
22.11.24	20043.17	20055.110	12	8-0	60kg	60kg	300gm.	2427	2443	16	60kg	♂
23.11.24	NO WORKING											
24.11.24	SUNDAY											
25.11.24	NO WORKING											
26.11.24	NO WORKING											
27.11.24	20055.110	20065.16	10	8-1	80kg	70kg	300gm.	2443	2459	16	60kg	♂
28.11.24	20065.18	20079.210	14	7-9	50kg	60kg	200gm.	2459	2477	18	50kg	♂
29.11.24	20079.210	20097.916	18	7-6	50kg	50kg	300gm.	2477	2501	24	60kg	♂
30.11.24	20097.916	20114.177	17	7-1	60kg	50kg	200gm.	2501	2521	20	60kg	♂

Place : Barhi Ind. Area Sonipat



ETP OPERATOR
Auth. Sign.

For Muzni Terbis Mills Pvt. Ltd.

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LOG BOOK OF EFFLUENT TREATMENT PLANT

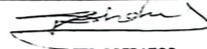
Name & Address of Unit MADNI TEXTILE MILLS PVT LTD., PLOT NO. 387 & 388 PHASE -1 BARHI IND. AREA SONIPAT HARYANA, Month: OCT.
2024

Date	Flow Meter Reading (KL)			ph Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Lime	Ferrous	Poly-electrolyte	Initial	Final	Consumption		
01.10.24												
02.10.24												
03.10.24												
04.10.24												
05.10.24												
06.10.24												
07.10.24	19429.450	19459.770	30	7.1	100kg	90kg	400gm	1689	1725	36	100kg	J
08.10.24	19459.770	19495.670	36	7.0	90kg	80kg	300gm	1725	1767	42	90kg	J
09.10.24	19495.670	19527.960	32	6.8	90kg	100kg	300gm	1767	1806	39	100kg	J
10.10.24	19527.960	19557.410	30	7.9	100kg	90kg	300gm	1806	1851	45	100kg	J
11.10.24	19557.410	19581.620	24	8.1	100kg	80kg	200gm	1851	1825	26	90kg	J
12.10.24												
13.10.24												
14.10.24	19581.620	19607.910	26	8.1	100kg	70kg	300gm	1885	1921	36	80kg	J
15.10.24	19607.910	19637.416	30	8.0	90kg	90kg	300gm	1921	1961	40	90kg	J
16.10.24	19637.416	19662.710	25	7.2	80kg	90kg	400gm	1961	1990	29	100kg	J
17.10.24	19662.710	19682.190	19	7.0	50kg	40kg	200gm	1990	2002	12	50kg	J
18.10.24												
19.10.24												

Atm...

20.10.24	SUNDAY											
21.10.24	1967.190	19683.126	11	7.1	40kg	30kg	100gm	2002	2016	14	50kg	1
22.10.24	1983.120	19699.46	16	8.3	30kg	30kg	100gm	2016	2034	18	40kg	1
23.10.24	1999.410	19719.55	20	7.0	40kg	30kg	100gm	2034	2056	22	40kg	1
24.10.24	1979.55	19731.616	12	6.9	30kg	40kg	200gm	2056	2074	18	40kg	1
25.10.24	19731.616	19799.10	8	7.2	30kg	30kg	100gm	2074	2084	10	50kg	1
26.10.24	19799.910	19755.25	16	8.1	30kg	30kg	100gm	2084	2102	12	40kg	1
27.10.24	SUNDAY											
28.10.24	19755.25	19765.976	10	7.0	30kg	30kg	200gm	2102	2117	15	50kg	1
29.10.24	19765.976	19799.60	14	8.1	30kg	30kg	100gm	2117	2129	12	40kg	1
30.10.24	19799.60	19799.60	12	7.9	30kg	30kg	200gm	2129	2143	14	30kg	1
31.10.24	ISTICALI											

Place : Barhi Ind. Area Sonipat


ETP OPERATOR
Auth. Sign.

Atamuz
Tara Mills Pvt. Ltd.

LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit MADNI TEXTILE MILLS PVT LTD., PLOT NO. 387 & 388 PHASE -1 BARHI IND. AREA SONIPAT HARYANA. Month: SEP.
2024

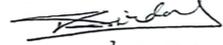
Date	Flow Meter Reading (KL)			ph Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Lime	Ferrous	Poly-electrolyte	Initial	Final	Consumption		
01.09.24												
				SUNDAY				SUNDAY			SUNDAY	
02.09.24	18227.140	182217.60	34	7.1	100kg	90kg	400gm	928	986	38	100kg	
03.09.24	18221.760	18251.120	30	7.0	100kg	90kg	300gm.	966	998	32	90kg	
04.09.24				NO WORKING								
05.09.24				NO WORKING								
06.09.24	18251.120	18277.670	26	6.8	90kg	80kg	300gm	992	1027	29	100kg	
07.09.24	18277.670	18295.510	28	7.1	90kg	100kg	400gm.	1027	1063	36	90kg	
08.09.24				SUNDAY							SUNDAY	
09.09.24	18295.510	18319.210	34	6.9	100kg	90kg	400gm.	1063	1105	42	100kg	
10.09.24	18319.210	18367.340	28	7.0	100kg	90kg	300gm.	1105	1145	40	80kg	
11.09.24	18367.340	18397.260	30	7.1	100kg	80kg	500gm.	1145	1181	36	100kg	
12.09.24	18397.260	18425.150	28	6.9	100kg	90kg	500gm.	1181	1215	34	80kg	
13.09.24	18425.150	18451.46	26	7.4	100kg	90kg	300gm.	1215	1245	30	90kg	
14.09.24	18451.46	18483.885	32	7.6	100kg	90kg	400gm.	1245	1281	36	100kg	
15.09.24				SUNDAY							SUNDAY	
16.09.24	18483.885	18517.450	34	7.7	90kg	80kg	300gm	1281	1319	38	100kg	
17.09.24	18517.450	18553.760	36	7.0	80kg	70kg	400gm.	1319	1361	42	90kg	
18.09.24	18553.760	18583.210	30	6.9	90kg	80kg	300gm.	1361	1396	35	80kg	
19.09.24				NO WORKING							NO WORKING	

For Madni Textile Mills Pvt. Ltd.

A. Arora
General Director

20.09.24	19183.210	19213.885	30	7.1	100kg	90kg	300gm.	1396	1432	36	100kg	5
21.09.24	19213.885	19247.540	34	7.6	90kg	80kg	300gm.	1432	1470	38	90kg	5
22.09.24	SUNDAY											
23.09.24	19247.540	19277.150	30	7.0	100kg	90kg	300gm.	1470	1506	36	100kg	5
24.09.24	19277.150	19311.120	34	7.1	90kg	80kg	300gm.	1506	1545	39	90kg	5
25.09.24	19311.120	19347.660	36	6.9	100kg	90kg	400gm.	1545	1584	39	80kg	5
26.09.24	19347.660	19377.910	30	7.0	90kg	80kg	300gm.	1584	1620	36	100kg	5
27.09.24	19377.910	19405.420	28	7.1	100kg	90kg	400gm.	1620	1659	39	90kg	5
28.09.24	19405.420	19429.450	24	7.0	100kg	80kg	300gm.	1659	1689	30	80kg	5
29.09.24	SUNDAY											
30.09.24	NO WORKING											

Place : Barhi Ind. Area Sonipat



ETP OPERATOR
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For Madni Textile Mills Pvt. Ltd.

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LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit MADNI TEXTILE MILLS PVT LTD., PLOT NO. 387 & 388 PHASE -1 BARHI IND. AREA SONIPAT HARYANA. Month: AUG.
2024

Date	Flow Meter Reading (KL)			ph Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Lime	Ferrous	Poly-electrolyte	Initial	Final	Consumption		
01.08.24	18196.320	18226.650	30	7.1	100kg	90kg	500gm	239	273	34	100kg	[Signature]
02.08.24	18226.650	18254.190	28	7.0	100kg	80kg	400gm	273	305	32	120kg	[Signature]
03.08.24	18254.190	18284.920	30	6.9	90kg	80kg	300gm	305	341	36	100kg	[Signature]
04.08.24	SUNDAY				SUNDAY			SUNDAY				
05.08.24	18284.920	18316.560	32	7.0	100kg	70kg	500gm	341	375	34	120kg	[Signature]
06.08.24	18316.560	18352.910	36	7.1	80kg	90kg	600gm	375	411	36	100kg	[Signature]
07.08.24	18352.910	18376.230	24	6.9	100kg	90kg	500gm	411	449	38	120kg	[Signature]
08.08.24	NO WORKING				NO WORKING			NO WORKING				
09.08.24	18376.230	18410.320	34	7.2	100kg	80kg	400gm	449	527	38	100kg	[Signature]
10.08.24	18410.320	18450.410	40	7.1	120kg	100kg	600gm	487	541	54	150kg	[Signature]
11.08.24	SUNDAY				SUNDAY			SUNDAY				
12.08.24	18450.410	18484.418	34	8.0	90kg	100kg	500gm	541	581	40	100kg	[Signature]
13.08.24	18484.418	18516.300	32	7.1	100kg	70kg	300gm	581	617	36	90kg	[Signature]
14.08.24	18516.300	18541.190	25	7.9	90kg	90kg	400gm	617	647	30	80kg	[Signature]
15.08.24	INDEPENDENCE DAY				INDEPENDENCE DAY			INDEPENDENCE DAY				
16.08.24	NO WORKING DUE TO MAINTNANCE				NO WORKING DUE TO MAINTNANCE			NO WORKING DUE TO MAINTNANCE				
17.08.24	NO WORKING DUE TO MAINTNANCE				NO WORKING DUE TO MAINTNANCE			NO WORKING DUE TO MAINTNANCE				
18.08.24	SUNDAY				SUNDAY			SUNDAY				
19.08.24	RAKSHABANDHAN				RAKSHABANDHAN			RAKSHABANDHAN				

For Madni Textile Mills Pvt. Ltd.

[Handwritten Signature]

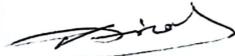
Managing Director

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20.08.24	1851.196	18573.196	32	7.1	100%	90%	350gsm	677	683	36	100%	S
21.08.24	1853.196	18601.416	28	6.9	90%	80%	200gsm	683	717	34	70%	S
22.08.24	18601.416	18631.196	30	7.0	90%	80%	300gsm	717	749	32	80%	S
23.08.24	18631.196	18663.116	32	8.0	90%	90%	400gsm	749	783	34	90%	S
24.08.24	18663.116	18694.714	31	7.6	70%	60%	200gsm	783	820	37	70%	S
25.08.24	SUNDAY											
26.08.24	JANAMASTMI											
27.08.24	18694.714	18723.616	29	7.4	90%	80%	350gsm	820	856	36	100%	S
28.08.24	18723.616	18753.525	30	7.1	70%	50%	400gsm	856	890	34	70%	S
29.08.24	18753.525	18787.146	34	7.0	90%	100%	300gsm	890	928	38	90%	S
30.08.24	NO WORKING											
31.08.24	NO WORKING											

Place : Barhi Ind. Area Sonipat

Madni Mills Pvt. Ltd.



Auth. Sign.

For Madni Textile Mills Pvt. Ltd.



Managing Director

ETP OPERATOR
Auth. Sign.

LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit MADNI TEXTILE MILLS PVT LTD., PLOT NO. 387 & 388 PHASE -1 BARHI IND. AREA SONIPAT HARYANA. Month: JULY.
2024

Date	Flow Meter Reading (KL)			ph Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Lime	Ferrous	Poly-electrolyte	Initial	Final	Consumption		
01.07.24	17651.760	17661.760	30	7.1	100kg	20kg	500gm	60975	61011	36	100kg	S
02.07.24	17681.150	17709.920	28	7.0	100kg	90kg	400gm	61011	61043	32	120kg	S
03.07.24	17709.920	17743.210	34	6.9	90kg	80kg	400gm	61043	61081	38	100kg	S
04.07.24	17743.210	17769.120	26	7.0	100kg	90kg	300gm	61081	61111	30	100kg	S
05.07.24	17769.120	17797.650	28	8.0	100kg	80kg	400gm	61111	61140	29	120kg	S
06.07.24	17797.650	17817.760	20	8.1	100kg	80kg	500gm	61140	61166	26	80kg	S
07.07.24	SUNDAY											
08.07.24	NO WORKING											
09.07.24	NO WORKING											
10.07.24	17817.760	17832.190	15	7.9	80kg	70kg	300gm	61166	61207	22	100kg	S
11.07.24	17832.190	17862.260	30	7.0	100kg	90kg	400gm	61207	61248	41	120kg	S
12.07.24	17862.260	17896.540	34	6.9	120kg	100kg	500gm	61248	61286	38	80kg	S
13.07.24	17896.540	17924.510	28	7.1	100kg	80kg	400gm	61286	61318	32	100kg	S
14.07.24	SUNDAY											
15.07.24	17924.510	17954.110	30	6.9	80kg	90kg	500gm	61318	61348	30	100kg	S
16.07.24	17954.110	17988.760	34	7.0	100kg	90kg	600gm	61348	61380	32	120kg	S
17.07.24	NO WORKING DUE TO ELECTRIC FLAT											
18.07.24	NO WORKING											
19.07.24	NO WORKING											

For Madni Textile Mills Pvt. Ltd.

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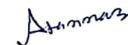
20.07.24	NO WORKING				NO WORKING							
21.07.24	SUNDAY				SUNDAY				SUNDAY			
22.07.24	NO WORKING DUE TO ELECTRIC FLAY											
23.07.24	NO WORKING DUE TO ELECTRIC FLAY											
24.07.24	17928.760	18019.160	31	7-1	100kg	90kg	400gms	(61380)	34	34	120kg	5
25.07.24	18019.160	18044.920	25	6-9	90kg	80kg	300gms	34	63	29	100kg	5
26.07.24	18044.920	18076.650	32	6-8	100kg	150kg	600gms	63	99	36	90kg	5
27.07.24	18076.650	18106.190	30	7-0	90kg	80kg	400gms	99	133	34	100kg	5
28.07.24	SUNDAY				SUNDAY				SUNDAY			
29.07.24	18106.190	18134.760	28	7-1	100kg	90kg	400gms	133	165	32	100kg	5
30.07.24	18134.760	18164.290	30	6-8	120kg	100kg	600gms	165	201	36	120kg	5
31.07.24	18164.290	18196.320	32	6-9	90kg	70kg	500gms	201	239	38	100kg	5

Place : Barhi Ind. Area Sonipat


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ETP OPERATOR
Auth. Sign.

For Madni Textile Mills Pvt. Ltd.


Managing Director

LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit MADNI TEXTILE MILLS PVT LTD., PLOT NO. 387 & 388 PHASE -1 BARHI IND. AREA SONIPAT HARYANA. Month: JUNE.
2024

Date	Flow Meter Reading (KL)			ph Meter Reading at outlet	Chemical Consumption			Energy Meter			Sludge (in Kg)	Signature
	Initial	Final	Treated Effluent		Lime	Ferrous	Poly-electrolyte	Initial	Final	Consumption		
01.06.24	7158.106	7184.123	26	7.1	70kg	80kg	300gm.	60452	60472	26	70kg	2
02.06.24	SUNDAY											
03.06.24	7184.123	7283.24	24	8.1	60kg	80kg	250gm.	60472	60506	28	80kg	2
04.06.24	7283.24	7236.510	28	8.0	70kg	60kg	300gm.	60506	60534	28	70kg	2
05.06.24	7236.510	7260.220	24	7.7	60kg	70kg	300gm.	60534	60560	26	70kg	2
06.06.24	7260.220	7280.210	20	7.0	70kg	80kg	300gm.	60560	60584	24	80kg	2
07.06.24	7280.210	7306.100	26	7.5	70kg	80kg	300gm.	60584	60610	26	70kg	2
08.06.24	7306.100	7334.430	28	7.9	80kg	70kg	250gm.	60610	60632	28	70kg	2
09.06.24	SUNDAY											
10.06.24	7334.430	7354.110	20	8.1	70kg	60kg	400gm.	60632	60660	22	80kg	2
11.06.24	7354.110	7378.610	24	7.0	70kg	80kg	300gm.	60660	60684	24	70kg	2
12.06.24	7378.610	7400.410	22	7.1	80kg	70kg	250gm.	60684	60710	26	80kg	2
13.06.24	7400.410	7426.340	26	8.0	80kg	70kg	300gm.	60710	60734	24	70kg	2
14.06.24	7426.340	7450.560	24	7.9	70kg	80kg	300gm.	60734	60756	22	80kg	2
15.06.24	7450.560	7470.710	20	7.6	80kg	70kg	300gm.	60756	60780	24	80kg	2
16.06.24	SUNDAY											
17.06.24	ID - UL - FIDA											
18.06.24	ID - UL - FIDA											
19.06.24	NO WORKING											

For Madni Textile Mills Pvt. Ltd.

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20.06.24	17470.710	17490.150	20	7.1	80kg	70kg	300gm	60780	60802	22	80kg	2
21.06.24	17490.150	17514.350	24	7.0	70kg	60kg	250gm	60802	60822	26	80kg	1
22.06.24	17514.350	17544.360	20	7.4	80kg	70kg	300gm	60828	60852	24	70kg	1
23.06.24			SUNDAY					SUNDAY			SUNDAY	
24.06.24	17531.460	1756.010	22	7.0	70kg	60kg	250gm	60852	60870	18	80kg	1
25.06.24	1756.010	17576.400	20	7.1	80kg	70kg	300gm	60870	60889	19	80kg	1
26.06.24	17576.400	17592.820	16	8.4	90kg	35kg	250gm	60889	60909	20	70kg	1
27.06.24	17592.820	17611.600	19	7.0	80kg	70kg	400gm	60909	60931	22	80kg	1
28.06.24	17611.600	17633.500	22	7.9	70kg	80kg	250gm	60931	60955	24	70kg	1
29.06.24	17633.500	17651.700	18	7.6	60kg	20kg	100gm	60955	60975	20	50kg	1
30.06.24			SUNDAY					SUNDAY			SUNDAY	
01.07.24												

Place : Barhi Ind. Area Sonipat

ETP OPERATOR
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LOG BOOK OF INLET METER

Name & Address of Unit:-MADNI TEXTILE MILLS PVT LTD. PLOT NO 387 & 388 PHASE 1 BARHI IND.
AREA SONIPAT HARYANA Month:-DEC- 2024

Date	INLET Meter Reading		Total Consumption	Signature
	Initial	Final		
01.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
02.12.24	21424.852	21442.802	18	
03.12.24	21442.802	21459.709	17	
04.12.24	21459.709	21479.115	20	
05.12.24	21479.115	21495.676	16	
06.12.24	21495.676	21515.258	20	
07.12.24	21515.258	21537.901	22	
08.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
09.12.24	21537.901	21553.852	16	
10.12.24	21553.852	21571.171	18	
11.12.24	21571.171	21593.858	22	
12.12.24	21593.858	21617.217	24	
13.12.24	21617.217	21645.119	28	
14.12.24	21645.119	21663.771	18	
15.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
16.12.24	21663.771	21689.179	26	
17.12.24	21689.179	21709.258	20	
18.12.24	21709.258	21731.219	22	
19.12.24	21731.219	21751.197	20	
20.12.24	21751.197	21773.259	22	
21.12.24	21773.259	21793.109	20	
22.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
23.12.24	21793.109	21811.258	18	
24.12.24	21811.258	21827.712	16	
25.12.24	21827.712	21845.208	18	
26.12.24	21845.208	21858.171	13	
27.12.24	NO WORKING			
28.12.24	NO WORKING			
29.12.24	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY SUNDAY	SUNDAY
30.12.24	21858.171	21879.258	21	
31.12.24	21879.258	21897.179	18	

Place : Sonipat

APCM OPERATOR

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For Madni Textile Mills Pvt. Ltd.

Managing Director

LOG BOOK OF INLET METER

Name & Address of Unit: MADNI TEXTILE MILLS PVT LTD. PLOT NO 387 & 388 PHASE 1 BARHI IND.

AREA SONIPAT HARYANA Month: -NOV- 2024

Date	INLET Meter Reading		Total Consumption	Signature
	Initial	Final		
01.11.24	DIWALI			
02.11.24	DIWALI			
03.11.24	SUNDAY			
04.11.24	21072.670	21108.970	36	
05.11.24	21108.970	21132.616	24	
06.11.24	21132.616	21150.760	18	
07.11.24	21150.760	21167.115	17	
08.11.24	21167.115	21183.716	16	
09.11.24	21183.716	21195.970	12	
10.11.24	SUNDAY			
11.11.24	21195.970	21208.115	13	
12.11.24	21208.115	21222.760	14	
13.11.24	21222.760	21242.110	20	
14.11.24	21242.110	21258.151	16	
15.11.24	21258.151	21273.115	15	
16.11.24	21273.115	21289.802	16	
17.11.24	SUNDAY			
18.11.24	21289.802	21310.212	21	
19.11.24	21310.212	21324.790	14	
20.11.24	21324.790	21334.670	10	
21.11.24	21334.670	21346.258	12	
22.11.24	21346.258	21356.310	10	
23.11.24	NO WORKING			
24.11.24	SUNDAY			
25.11.24	NO WORKING			
26.11.24	NO WORKING			
27.11.24	21356.310	21370.212	14	
28.11.24	21370.212	21386.670	16	
29.11.24	21386.670	21407.790	21	
30.11.24	21407.790	21424.852	17	

Place : Sonipat

APCM OPERATOR

(Signature)

Auth. Sign

For Madni Textile Mills Pvt Ltd.

(Signature)

LOG BOOK OF INLET METER

Name & Address of Unit:-**MADNI TEXTILE MILLS PVT LTD. PLOT NO 387 & 388 PHASE 1 BARHI IND.**

AREA SONIPAT HARYANA Month:-OCT- 2024

Date	INLET Meter Reading		Total Consumption	Signature
	Initial	Final		
01.10.24	NO WORKING			
02.10.24	GANDHI JAYANTI			
03.10.24	NO WORKING			
04.10.24	NO WORKING			
05.10.24	ELECTION DAY			
06.10.24	SUNDAY			
07.10.24	20672.430	20717.670	45	
08.10.24	20717.670	20755.410	38	
09.10.24	20755.410	20785.620	30	
10.10.24	20785.620	20817.260	32	
11.10.24	20817.260	20847.710	30	
12.10.24	DUSHARA			
13.10.24	SUNDAY			
14.10.24	20847.710	20883.920	36	
15.10.24	20883.920	20915.510	32	
16.10.24	20915.510	20941.780	26	
17.10.24	20941.780	20952.621	11	
18.10.24	NO WORKING			
19.10.24	NO WORKING			
20.10.24	SUNDAY			
21.10.24	20952.621	20962.784	10	
22.10.24	20962.784	20976.140	14	
23.10.24	20976.140	20994.920	18	
24.10.24	20994.920	21008.610	14	
25.10.24	21008.610	21018.484	10	
26.10.24	21018.484	21036.760	18	
27.10.24	SUNDAY			
28.10.24	21036.760	21048.150	12	
29.10.24	21048.150	21062.848	14	
30.10.24	21062.848	21072.670	10	
31.10.24	DIWALI DIWALI			

Place : Sonipat

APCM OPERATOR

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For Madni Textile Mills Pvt. Ltd.

Amrinder

Managing Director

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LOG BOOK OF INLET METER

Name & Address of Unit:-MADNI TEXTILE MILLS PVT LTD. PLOT NO 387 & 388 PHASE 1 BARHI IND.
AREA SONIPAT HARYANA Month:-SEP- 2024

Date	INLET Meter Reading		Total Consumption	Signature
	Initial	Final		
01.09.24	SUNDAY		SUNDAY	
02.09.24	19989.019	20025.150	36	[Signature]
03.09.24	20025.150	20057.120	32	[Signature]
04.09.24	NO WORKING			
05.09.24	NO WORKING			
06.09.24	20057.120	20085.510	28	[Signature]
07.09.24	20085.510	20117.670	32	[Signature]
08.09.24	SUNDAY		SUNDAY	
09.09.24	20117.670	20153.120	36	[Signature]
10.09.24	20153.120	20183.085	30	[Signature]
11.09.24	20183.085	20217.910	34	[Signature]
12.09.24	20217.910	20247.720	30	[Signature]
13.09.24	20247.720	20275.450	28	[Signature]
14.09.24	20275.450	20305.918	30	[Signature]
15.09.24	SUNDAY		SUNDAY	
16.09.24	20305.918	20333.436	28	[Signature]
17.09.24	20333.436	20372.910	39	[Signature]
18.09.24	20372.910	20404.616	32	[Signature]
19.09.24	NO WORKING		NO WORKING	
20.09.24	20404.616	20440.719	36	[Signature]
21.09.24	20440.719	20474.160	34	[Signature]
22.09.24	SUNDAY		SUNDAY	
23.09.24	20474.160	20506.001	32	[Signature]
24.09.24	20506.001	20546.805	40	[Signature]
25.09.24	20546.805	20582.310	36	[Signature]
26.09.24	20582.310	20610.150	28	[Signature]
27.09.24	20610.150	20642.346	32	[Signature]
28.09.24	20642.346	20672.430	30	[Signature]
29.09.24	SUNDAY		SUNDAY	
30.09.24	NO WORKING		NO WORKING	

Place : Sonipat

APCM OPERATOR

[Signature]
Auth. Sign

For Madni Textile Mills Pvt. Ltd.

[Signature]
Managing Director

LOG BOOK OF INLET METER

Name & Address of Unit:-MADNI TEXTILE MILLS PVT LTD. PLOT NO 387 & 388 PHASE 1 BARHI IND.
AREA SONIPAT HARYANA Month:-AUG- 2024

Date	INLET Meter Reading		Total Consumption	Signature
	Initial	Final		
01.08.24	19373.430	19405.190	32	[Signature]
02.08.24	19405.190	19435.640	30	[Signature]
03.08.24	19435.560	19465.310	30	[Signature]
04.08.24	SUNDAY		SUNDAY	
05.08.24	19465.310	19499.650	34	[Signature]
06.08.24	19499.650	19537.230	38	[Signature]
07.08.24	19537.230	19561.910	24	[Signature]
08.08.24	NO WORKING		NO WORKING	
09.08.24	19561.910	19598.019	37	[Signature]
10.08.24	19598.019	19639.870	41	[Signature]
11.08.24	SUNDAY		SUNDAY	
12.08.24	19639.870	19674.890	35	[Signature]
13.08.24	19674.890	19704.340	30	[Signature]
14.08.24	19704.340	19730.720	26	[Signature]
15.08.24	INDEPENDENCE DAY			
16.08.24	NO WORKING			
17.08.24	NO WORKING			
18.08.24	SUNDAY		SUNDAY	
19.08.24	RAKSHABANDHAN		RAKSHABANDHAN	
20.08.24	19730.720	19770.560	40	[Signature]
21.08.24	19770.560	19799.980	29	[Signature]
22.08.24	19799.980	19831.430	32	[Signature]
23.08.24	19831.430	19865.230	34	[Signature]
24.08.24	19865.230	19895.980	30	[Signature]
25.08.24	SUNDAY		SUNDAY	
26.08.24	JANMASTMI		JANMASTMI	
27.08.24	19895.980	19925.520	30	[Signature]
28.08.24	19925.520	19957.340	32	[Signature]
29.08.24	19957.340	19989.019	32	[Signature]
30.08.24	NO WORKING			
31.08.24	NO WORKING			

Place : Sonipat

APCM OPERATOR

Auth. Sign

For Madni Textile Mills Pvt. Ltd.

Atamans
 Managing Director

[Signature]
 *Auth. Sign.

LOG BOOK OF INLET METER

Name & Address of Unit:-MADNI TEXTILE MILLS PVT LTD, PLOT NO 387 & 388 PHASE 1 BARHI IND.

AREA SONIPAT HARYANA Month:-JULY- 2024

Date	INLET Meter Reading		Total Consumption	Signature
	Initial	Final		
01.07.24	18821.730	18853.970	32	<i>[Signature]</i>
02.07.24	18853.970	18887.310	34	<i>[Signature]</i>
03.07.24	18887.310	18923.710	36	<i>[Signature]</i>
04.07.24	18923.710	18949.340	26	<i>[Signature]</i>
05.07.24	18949.340	18976.840	27	<i>[Signature]</i>
06.07.24	18976.840	18997.960	21	<i>[Signature]</i>
07.07.24	SUNDAY		SUNDAY	
08.07.24	NO WORKING		NO WORKING	
09.07.24	NO WORKING		NO WORKING	
10.07.24	18997.960	19012.920	15	<i>[Signature]</i>
11.07.24	19012.920	19042.430	30	<i>[Signature]</i>
12.07.24	19042.430	19073.310	31	<i>[Signature]</i>
13.07.24	19073.310	19103.920	30	<i>[Signature]</i>
14.07.24	SUNDAY		SUNDAY	
15.07.24	19103.920	19133.680	30	<i>[Signature]</i>
16.07.24	19133.680	19169.290	36	<i>[Signature]</i>
17.07.24	NO WORKING DUE TO ELECTRIC FLAT		NO WORKING DUE TO ELECTRIC FLAT	
18.07.24	/		/	
19.07.24	/		/	
20.07.24	/		/	
21.07.24	SUNDAY		SUNDAY	
22.07.24	NO WORKING DUE TO E.F.		NO WORKING DUE TO E.F.	
23.07.24	NO WORKING DUE TO E.F.		NO WORKING DUE TO E.F.	
24.07.24	19169.290	19199.340	30	<i>[Signature]</i>
25.07.24	19199.340	19225.480	26	<i>[Signature]</i>
26.07.24	19225.480	19255.290	30	<i>[Signature]</i>
27.07.24	19255.290	19286.170	31	<i>[Signature]</i>
28.07.24	SUNDAY		SUNDAY	
29.07.24	19286.170	19312.690	26	<i>[Signature]</i>
30.07.24	19312.690	19343.290	31	<i>[Signature]</i>
31.07.24	19343.290	19373.430	30	<i>[Signature]</i>

Place : Sonipat

APCM OPERATOR

Auth. Sign

For Madni

Mills Pvt. Ltd.
[Signature]

Director

Auth. Sign.

LOG BOOK OF INLET METER

Name & Address of Unit:-MADNI TEXTILE MILLS PVT LTD. PLOT NO 387 & 388 PHASE 1 BARHI IND.

AREA SONIPAT HARYANA Month:-JUNE- 2024

Date	INLET Meter Reading		Total Consumption	Signature
	Initial	Final		
01.06.24	18320.240	18348.910	28	S
02.06.24	SUNDAY		SUNDAY	
03.06.24	18348.910	18374.550	26	S
04.06.24	18374.550	18402.410	28	S
05.06.24	18402.410	18427.370	25	S
06.06.24	18427.370	18447.690	20	S
07.06.24	18447.690	18473.420	26	S
08.06.24	18473.420	18501.370	28	S
09.06.24	SUNDAY		SUNDAY	
10.06.24	18501.370	18523.850	22	S
11.06.24	18523.850	18547.730	24	S
12.06.24	18547.730	18570.960	23	S
13.06.24	18570.960	18594.420	24	S
14.06.24	18594.420	18620.470	26	S
15.06.24	18620.470	18640.140	20	S
16.06.24	SUNDAY		SUNDAY	
17.06.24	ID - UL - FIDA			
18.06.24	NO WORKING			
19.06.24	NO WORKING			
20.06.24	18640.140	18661.740	21	S
21.06.24	18661.740	18684.910	23	S
22.06.24	18684.910	18704.730	20	S
23.06.24	SUNDAY		SUNDAY	
24.06.24	18704.730	18724.850	20	S
25.06.24	18724.850	18742.420	18	S
26.06.24	18742.420	18759.370	17	S
27.06.24	18759.370	18779.740	20	S
28.06.24	18779.740	18801.910	22	S
29.06.24	18801.910	18821.230	20	S
30.06.24	SUNDAY		SUNDAY	

Place : Sonipat

APCM OPERATOR

Auth. Sign

MADNI TEXTILE MILLS PVT. LTD.
Barhi Ind. Sonapat Haryana

Atammar
Managing Director

[Signature]
Auth. Sign.



ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MTM/16012025/WW/01	Reporting Date : 21/01/2025
------------------------------------	-----------------------------

Issued to: M/s Madni Textile Mills Private Limited Plot No.-387 & 388, Phase-1, Bari Ind. Area, Sonipat	Sample I'd : AEL/MTM/160125/WW/01 Date : 16.01.2025 Period of testing : 16.01.2025 to 21.01.2025
--	--

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	16.01.2025
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	5.96	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	541.8	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	185.0	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	169.0	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	13.5	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1702	APHA 23 rd Ed.,2540 C

Checked By 

For Madni Textile Mills Pvt. Ltd.

Adnan

Authorized Signatory



Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



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Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MTM/16012025/WW/02	Reporting Date : 21/01/2025
Issued to: M/s Madni Textile Mills Private Limited Plot No.-387 & 388, Phase-1, Bari Ind. Area, Sonipat	Sample I'd : AEL/MTM/160125/WW/02 Date : 16.01.2025 Period of testing : 16.01.2025 to 21.01.2025

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	16.01.2025
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	pH	--	7.91	6.0-9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	185.0	1400	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	54.0	500	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	41.0	1500	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	4.2	15	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1539	2100	APHA 23 rd Ed.,2540 C

Remark-N.S.-Not Specified, Standard Limits are given as per consent (Barhi Industrial Area, Sonipat)

For Madni Textile Mills Pvt. Ltd.

Aman
Managing Director

Checked By



- Notes:
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Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MTM/21082024/WW/01	Reporting Date : 27/08/2024
Issued to: M/s Madni Textile Mills Private Limited Plot No.-387 & 388, Phase-1, Bari Ind. Area, Sonipat	Sample I'd : AEL/MTM/210824/WW/01 Date : 21.08.2024 Period of testing : 21.08.2024 to 27.08.2024

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	21.08.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	6.20	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	608.5	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	203.0	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	153.0	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	14.1	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1598.0	APHA 23 rd Ed.,2540 C

For Madni Textile Mills Pvt. Ltd.

Checked By

Director



Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



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(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MTM/21082024/WW/02 Reporting Date : 27/08/2024

Issued to: M/s Madni Textile Mills Private Limited Plot No.-387 & 388, Phase-1, Bari Ind. Area, Sonipat	Sample I'd : AEL/MTM/210824/WW/02 Date : 21.08.2024 Period of testing : 21.08.2024 to 27.08.2024
--	--

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	21.08.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	pH	--	8.32	6.0-9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	198.2	1400	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	66.0	500	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	33.5	1500	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	4.8	15	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1924	2100	APHA 23 rd Ed.,2540 C

Remark-N.S.-Not Specified, Standard Limits are given as per consent (Barhi Industrial Area, Sonipat)

For Madni Textile Mills Pvt. Ltd.

Asim

Managing Director

Checked By

[Signature]



- Note: 1. The result listed refer only to the tested samples and applicable parameters.
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VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **19th** day of **May**, 2025

Accepted, identified and certified subjected to the terms of the fees.

Sb

Archna yadav

[SIDDHARTH BATRA] [ARCHNA YADAV]

Shivani chawla

Chinmay

Rhythm

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates

Aammas
Director

Client

MADNI TEXTILE MILLS LTD.
387, Phase 1, Sector 1, Gurgaon, Haryana
For Madni Textile Mills Pvt. Ltd.

Mob.9899998908
8010040203

MADNI TEXTILE MILLS PVT LTD.

Factory Add:- Plot No. 387 & 388 Phase-1, Barhi Indl. Area Sonipat, Haryana
H.O.:-4928, A-1, Main Road Seelampur, Delhi-110031

Date:-17.02.2025

Abstract of the minutes of the meeting of the Board of Directors of **M/S MADNI TEXTILE MILLS PVT. LTD.** Held on 17.02.2025 at the Registered office at 4928, A-1, Main Road Seelampur Delhi-110031 of the company at 11.00 A.M.

RESOLVED THAT Mr. **ABDUL HANNAN** be and is hereby authorized on behalf of **M/S MADNI TEXTILE MILLS PVT. LTD.**, to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the Pvt.Ltd.

RESOLVED FURTHER THAT Mr. **ABDUL HANNAN** is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. **ABDUL HANNAN** in connection with the above matters be and are hereby ratified and confirmed by the **M/S MADNI TEXTILE MILLS PVT. LTD.**

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.

For M/S MADNI TEXTILE MILLS PVT. LTD.



IMRAN KHAN

(Director)

For M/S MADNI TEXTILE MILLS PVT. LTD.



ABDUL HANNAN

(Director)

Advance service copies of short reply on behalf of Respondent Nos. 19, 38, 43, 44, 47 & 48 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Wed, May 21, 2025 at 2:48 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Archana Yadav <archna.yadav@satramdass.com>

 Paperbook-NGT REPLY-R47 Madni Textile Mills Pvt Ltd.pdf

 Paperbook-NGT REPLY-R48 Dhruv Global_Redacted.pdf

 Paperbook -NGT REPLY-R44 SINO_Redacted.pdf

 Paperbook-NGT REPLY-R38 Bansal Processing_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 19, 38, 43, 44, 47 & 48 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager

SDB
SATRAM DASS B & CO.
ADVOCATES

8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

"This message and any attachments are solely for the intended recipient and may contain confidential or privileged information. If you are not the intended recipient, any disclosure, copying, use, or distribution of the information included in this message and any attachments is prohibited. If you have received this communication in error, please notify us by reply e-mail and immediately and permanently delete this message and any attachments. Thank you."

2 attachments

 Paperbook-NGT REPLY-R19 KANODIA_Redacted.pdf
12871K

 Paperbook-NGT REPLY-R43 PP TEXOFAB_Redacted.pdf
11747K